

**IN THE INCOME TAX APPELLATE TRIBUNAL  
(BENCH 'DB' : AGRA)  
SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER  
and  
SHRI YOGESH KUMAR US, JUDICIAL MEMBER**

**(THROUGH VIDEO CONFERENCE)**

**ITA No.86/AGR/2022  
(ASSESSMENT YEAR : 2017-18)**

Futuristic Medicare Private Limited, Shanti Plaza, Suraj Bhan Ki Bagichi, Near Guru Ka Taal, NH – 2, Agra – 282 007 (Uttar Pradesh) <b>(PAN : AACCF3190P)</b> (APPELLANT)	vs.	Pr.CIT – 1, Agra.  (RESPONDENT)
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ASSESSEE BY : None  
REVENUE BY : Shri Surendra Pal, CIT DR

Date of Hearing : 17.07.2023  
Date of Order : 20.07.2023

**ORDER**

**PER SHAMIM YAHYA, ACCOUNTANT MEMBER :**

This appeal filed by the assessee is directed against the order of Id. Pr. CIT (A)-1, Agra pertaining to assessment year 2017-18.

2. Vide letter dated 14.07.2023, Id. Counsel for the assessee prayed for withdrawal of the present appeal. Accordingly, this appeal filed by the assessee is dismissed as withdrawn.

**Order pronounced in the open court on this 20<sup>th</sup> day of July, 2023.**

**Sd/-  
(YOGESH KUMAR US)  
JUDICIAL MEMBER**

**sd/-  
(SHAMIM YAHYA)  
ACCOUNTANT MEMBER**

**Dated the 20<sup>th</sup> day of July, 2023/TS**

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.Pr.CIT (A)-1, Agra
- 5.CIT(ITAT), New Delhi.

AR, ITAT  
NEW DELHI.

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